Shri N. C. Chatterjee (Hooghly): The Business Advisory Committee also considered the Bank Award question and there was also some suggestion made there. The non. Minister wanted some time to consider whether it should be discussed in this Session or.....

Shri Satya Narayan Sinha: The hon. Member will remember that I pressed for a seven-day extension of this Session, and if that had been agreed to these other items of business might have been brought before the House. But I do not know whether the House is going to sit only up to the 30th September or a day beyond, in which case it would be possible for us to find time for it.

Shri Kamath: Up to what date have priorities been decided?

Shri Satya Narayan Sinha: Till the 27th priorities have been announced, and the residue will be done in a day or two.

Mr. Chairman: The question is:

"That the House agrees with the Twenty-fifth Report of the Advisory Committee Business presented to the House on the 13th September 1955."

The motion was adopted.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS

THIRTY-SEVENTH REPORT

Shri Raghunath Singh (Banaras Distt.—Central): I beg to present the Thirty-seventh Report of the Committee on Private Members' Bills and Resolutions.

MOTIONS RE DISPLACED PERSONS COMPENSATION AND REHABILI-TATION RULES.—Concld.

Mr. Chairman: The House will now resume consideration of the motions moved relating to the Displaced Pereans Compensation and Rehabilitation Rules, 1955. A list of the motions indicated on the 12th and 13th September by Members has been circulated to Members. The discussion will conclude by 4 P.M. today.

Shri N. C. Chatterjee (Hooghly): Before you call upon any hon. Member, may I bring to your attention that there have been some other motions which have been printed and circulated. Can we give a list of them to the Secretary? We would like . to move some of them.

Mr. Chairman: They may be handed over to the Secretary and they will then be announced. The list of motions indicated by Members on 13-9-55 is as follows:

Rule No. Motions Nos.

5	. 225		
7	184,	185	
11	226		
17	187,	211	
19	212		
22	213		
23	230		
25	214		
26	215		
36	189,	216	
37	231		
41	217		
42	218		
45	190,	219	
46	220		
4,8	191,	221	
52	192		
53	194		
58	198		
64	201,	210,	202
65	203,	204	
70	206		
[,] 90	207		
95	222		
97	223		
97A (Ne			
99A (Ne	w) 165		
119	208		